Annexure-7

Name of the Corporate Debtor: A G S Management Services Private Limited

Date of commencement of CIRP - 23-11-2023

List of creditors as on: 18-03-2024

List of operational creditors (Government dues) **(Amount in₹)**

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contin-gent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verifica - tion	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Assistant Commissioner, Central Tax, Central Excise & Service Tax, Malkajgiri GST Division, Medchal GST Commissionerate	Central	12-08-2023	22273528	22273528	GST dues	No	0			0	0	
2	Assistant Commissioner of Central Tax, Begumpet GST Division, Secunderabad GST Commissionerate	Central	12-11-2023	176375886	176375886	GST dues	No	0			0	0	
3	ESI Corporation, Hyderabad	Central	12-12-2023	33088706	33088706	ESI Contribution, Interest & Damages	No	0			0	0	
4	Office of the Asst Commissioner, Central Tax, Central GST, Guntur	Central	07-03-2024	29549249	29549249	GST Payable + Interest + Penalty	No	0	0	0	0	0	
				261287369	**261287369**								